

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/78(KB)2023

IN

C.A.(CAA)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	SHREE BAHUBALI CORPORATION LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms.Manju Bhuteria ,Adv.] For the petitioner

Ms.Aisha Amin, Adv.]

Ms.Rashika Patodia,Adv.]

Mr.Alok Tandon, JD] For the office of RD(ER)

O R D E R

1. Ld.Counsel for the petitioner present. Mr. Alok Tandon, Joint Director for the office of Regional Director (Eastern Region) present.
2. Pursuant to the order dated 06/05/2024, notice given to the RBI but no comments forwarded by the office of RBI.
3. RD has no objection if this petition is allowed.
4. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ